

**PATNA HIGH COURT, PATNA**

**NOTIFICATION**

The 11<sup>th</sup> May, 2017.

No. 206 A : The Judicial officers of the cadre of Civil Judge (Junior Division), named in column no. 2 of the table given below, on promotion to the cadre of Civil Judge (Senior Division), are transferred and appointed to act as Sub Judge-cum-A.C.J.M. in the Judgeships to be stationed ordinarily at the station mentioned in column no. 3 of the table .

Further in exercise of the powers conferred under Sub Section (3) of Section (11) of the Code of Criminal Procedure, 1973 (Act 2 of 1974) the High Court are pleased to confer upon the Judicial Officers named below, the powers of a Judicial Magistrate of the 1<sup>st</sup> Class for the concerned Districts, provided that they shall work in such a way that their disposal of Civil and Criminal matter must be in the ratio of 30:70.

Sl. No.	Name of the officers, designation and present place of posting (with Judgeship)	(a) Designation at the new station (b) Place where the officer is to be stationed at ordinarily (a) Name of the Judgeship/place in which appointed on promotion
1.	2.	3.
1.	Sri Alok Kumar Pandey II, S.D.J.M, Motihari (East Champaran)	a) Sub Judge b) Hajipur c) Vaishali
2.	Ms. Saroj Kirti, J.M. Ist Class, Banka (Banka)	a) Sub Judge b) Saharsa c) Saharsa
3.	Sri Anand Abhishek, Munsif, Darbhanga (Darbhanga)	a) Sub Judge b) Dalsingsarai c) Samastipur
4.	Sri Ranjit Prasad, J.M. Ist class- cum A.M., Danapur ( Patna)	a) Sub Judge b) Biroul c) Darbhanga
5.	Sri Ajay Kumar II, J.M. Ist Class, Benipatti (Madhubani)	a) Sub Judge b) Supaul c) Supaul
6.	Sri Anjani Kumar Gond, J.M. Ist Class, Benipur (Darbhanga)	a) Sub Judge b) Rosera c) Samastipur

7.	Ms. Indrani Kisku, Munsif, Patna (Patna)	a) Sub Judge b) Supaul c) Supaul
8.	Sri Mukesh Kumar II Munsif, Hajipur (Vaishali)	a) Sub Judge b) Dalsingsarai c) Samastipur

By order of the High Court,

Sd/- P.C.Jaiswal

Registrar General

Memo No. 32685 - 711 Dated, Patna the 11<sup>th</sup> May, 2017

Copy forwarded to the Principal Secretary to the Government of Bihar, General Administration Department, Patna / Secretary to the Government of Bihar, Law (Judicial) Department, Patna / Accountant General, Bihar, G.A. 7, Birchand Patel Marg, Patna / Under Secretary, Finance Department (Personal Claim and Pay Fixation Cell-3), Government of Bihar, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar I/C IT-cum-C.P.C., Patna High Court, Patna / Registrar (Establishment), Patna High Court, Patna / J.R. cum P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / Section Officer, Computer Cell, Patna High Court, Patna / Section Officer, Selection and Appointment cell, Patna High Court, Patna / Section Officer, Judicial Officers Service Record Room, Patna High Court, Patna / Section Officer, A.D. (Statistical) Section, Patna High Court, Patna / Section Officer, Vigilance Cell, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna / Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / The District & Sessions Judge, Banka/Darbhanga/Patna/Madhubani/Vaishali at Hajipur/East Champaran at Motihari/Saharsa/Samastipur/Supaul; for information **[and communication to the officers concerned.**

*The officers may be directed to make over charge of their respective offices in such a way so as to join their new assignment within 21 days on receipt of Court's notification.*

*The officers promoted are also directed to submit their option for pay-fixation under rule FR-22(1)(A)(i) of the Fundamental Rules within one month consequent upon their promotion otherwise their pay shall be fixed on the date of promotion as per rules.*

*Posting of aforementioned officers as Sub Judge should be adjusted against the vacant Courts, if any, lying at the station and new Courts of Sub Judge may be created only when there is no such Court vacant from before.]*

[ ] For D.J. only

By order of the High Court

Registrar General